

MINUTES OF THE MEETING NO.06 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 20.10.2023 AT 03:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.06 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 03:00 PM on 20.10.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Dr. Puneet Ranjan, Livestock Officer, DoAHD
- ii. Sanjay Kumar Chauhan, Deputy Inspector General of Forests from MoEF&CC
- iii. Gunjan Arora, a representative from MoEF&CC
- iv. Kapil Kumar, Under Secretary, MoP&NG
- v. Nitin Bharati, Section Officer, Ministry of Mines
- vi. Abhay Shankar, Assistant Section Officer, Ministry of Mines

In attendance:

- i. Shri S.K. Mohapatra, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 252 applications were considered by the EFC, out of which 99 cases were approved including 97 ex-post facto cases, 15 cases were rejected & close, 3 applications were withdrawn and remaining 135 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of applicatio n in DGFT(Hqr s)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00 000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).



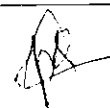
2	MAINAAM GARDEN	HQRXEXLAPPLY00001708AM23	live plants	29.08.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
3	R. J. INTERNATIONAL	HQRXEXLAPPLY00001814AM23	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
4	CHEERAKUZH Y AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001876AM23	Lychee (Litchi Chinensis) Asokha Pendulum (Saraca asoca) / Fig (Ficus Carica) / Jack Fruit (Artocarpus heterophyllus) / Jamun (Syzygium Cumini) / Bilumbi / Averrhoa bilimbi / Bread Fruit (Artocarpus altilis) / Mango Varieties (Mangifera Indica) / Lemon Varieties (Citrus Limon) / Orange (Citrus x Sinensis) / Tamarind (Tamarindus indica)	26.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.

5	NATIONAL ROSE GARDEN	HQRXEXLAPPLY0001880AM23	LYCHEE MARY GOLD (Veitchiamerrillii) LYCHEE MARY GOLD (Veitchiamerrillii) RAMBUTAN (Nephrolepisexaltata) MANGO (Mangifera Indica) MANGO (Mangifera Indica) MANGO (Mangifera Indica) VELVET APPLE (Diospyros blancoi) WATER APPLE (Syzygiumsamarangense) NJAVEL (Syzygiumcumini) RAMAPPLE (Annona squamosa samarangense) ALL SPICE (Pimenta racemose) JACK GUMLESS (Artocarpus heterophyllus) BILIMBI (Averrhoa bilimbi) AVACADO (Persea americana) MALAYALAN APPLE (Syzygiumsamarangense) JACK (Artocarpus heterophyllus)	27.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
6	COTTONWOOD	HQRXEXLAPPLY0001921AM23	LIVE PLANTS-TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to clarification from RA Bangalore for their direction issued to the firm to apply under non-restricted category.
7	JAY JAY SERVICES	HQRXEXLAPPLY0002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).

8	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY00 002269AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.01.2023	Deferred due to non – furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of Comments/ NOC received from DoA&FW vide OM No. 1- 79/2020-SD (P) (Item No. 11) dated 13.02.2023 has approved the export for 10,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s INCREDIBLE WORLD PRIVATE LIMITED. Export authorization is yet to be issued. A deficiency has been raised stating that the firm needs to submit affidavit.
9	SHIFA INTERNATIONAL TRADES	HQRXEXLAPPLY00 002354AM23	PLANTS AND PARTS OF PLANTS	18.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.

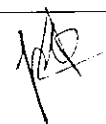


10	PROLINE SEEDS COMPANY INDIA PVT LTD	HQRXEXLAPPLY00 002370AM23	ONION-VARIETY BOMBAY RED	23.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
11	UTTAM & BROTHERS	HQRXEXLAPPLY00 000179AM24	ONION SEEDS (VEGETABLE SEEDS)	24.04.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 400 MTs ONION SEEDS to Bangladesh by M/s UTTAM & BROTHERS. Export Authorization was issued on ex-post facto basis.
12	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY00 000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
13	DHARINI AGRO EXPORT	HQRXEXLAPPLY00 000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
14	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00 000559AM24	Of Onion-Perishable Goods	25.05.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case



15	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00 000560AM24	Of Onion-Perishable Goods	25.05.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case
16	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00 000601AM24	ONION SEEDS	02.06.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 200 MTs ONION SEEDS to Bangladesh by M/s ABDUL MAJID SARKAR AND SONS. Export Authorization was issued on ex-post facto basis.
17	LAXMI RICE MILL	HQRXEXLAPPLY00 000860AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	30.06.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 5000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/S LAXMI RICE MILL Export Authorization was issued on ex-post facto basis.
18	M/S DALMIA TRADERS	HQRXEXLAPPLY00 000791AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	30.06.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 10000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/S DALMIA TRADERS Export Authorization was issued on ex-post facto basis.

19	SHIV BARDANA STORE	HQRXEXLAPPLY00000896AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	02.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 6000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHIV BARDANA STORE Export Authorization was issued on ex-post facto basis.
20	KALLAN SHAH EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000931AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	05.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 31000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KALLAN SHAH EXIM PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
21	K.V. TRADING CO.	HQRXEXLAPPLY00000934AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 30000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s K.V. TRADING CO. Export Authorization was issued on ex-post facto basis.



22	KALLAN SHAH & COMPANY	HQRXEXLAPPLY00 000938AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	06.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 20000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KALLAN SHAH & COMPANY Export Authorization was issued on ex-post facto basis.
23	SHREE GANESH TRADING	HQRXEXLAPPLY00 000951AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	06.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 24500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHREE GANESH TRADING Export Authorization was issued on ex-post facto basis.
24	SHARDA DEVI FOODS	HQRXEXLAPPLY00 000955AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	09.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 30500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHARDA DEVI FOODS Export Authorization was issued on ex-post facto basis.
25	NANPARA HONEY SUPPLIERS	HQRXEXLAPPLY00 000958AM24	Paddy Non Basmati	10.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s NANPARA HONEY SUPPLIERS Export Authorization was issued on ex-post facto basis.

26	PANKAJ TRADING COMPANY	HQRXEXLAPPLY00000962AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 5000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s PANKAJ TRADING COMPANY Export Authorization was issued on ex-post facto basis.
27	AGARWAL RICE MILL	HQRXEXLAPPLY00000965AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW received vide OM dated 17.08.2023 approving the export for 20000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s AGARWAL RICE MILL Export Authorization was issued on ex-post facto basis.
28	JAGDAMBA BHAWANI ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY00000971AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	12.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 15000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s JAGDAMBA BHAWANI ENTERPRISES PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.



29	AASTHA TRADERS	HQRXEXLAPPLY00000975AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	13.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 17.08.2023 approving the export for 5000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s AASTHA TRADERS Export Authorization was issued on ex-post facto basis.
30	DURGA SEED FARM (REGD)	HQRXEXLAPPLY00000976AM24	Onion Seeds (Quality Bombay Red)/ (Quality Black Gold)	14.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 10000 KGs ONION SEEDS (Quality Bombay Red)/ (Quality Black Gold) to Euthopia by M/s DURGA SEED FARM (REGD) Export Authorization was issued on ex-post facto basis.
31	RASI SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000979AM24	INDIAN PLANTING "SEED FOR SOWING ONLY" HY.PADDY SUPREME DHAN 12 HEERA 27 (RRX-336)	17.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 100 MTs PADDY SEEDS to Bangladesh by M/s RASI SEEDS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
32	VISHAL TRADING COMPANY	HQRXEXLAPPLY00000986AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 5000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s VISHAL TRADING COMPANY Export Authorization was issued on ex-post facto basis.

33	KRISHNA INTERNATIONAL	HQRXEXLAPPLY00 001001AM24	PADDY	20.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 9000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KRISHNA INTERNATIONAL Export Authorization was issued on ex-post facto basis.
34	MOHINI ENTERPRISE	HQRXEXLAPPLY00 001002AM24	PADDY	20.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 9000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MOHINI ENTERPRISE Export Authorization was issued on ex-post facto basis.
35	ALOK TRADERS	HQRXEXLAPPLY00 001015AM24	Export of Paddy other Than seed quality	24.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 2500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ALOK TRADERS Export Authorization was issued on ex-post facto basis.
36	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00 001024AM24	Hybrid Rice Seeds Hybrid Dhan 6 (ARBH18030)	25.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 26.06.2023 approving the export for 8,00,000 KGs Hybrid Rice Seeds to Bangladesh by M/s ADVANTA ENTERPRISES LIMITED Export Authorization was issued on ex-post facto basis.

37	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00 001028AM24	Hybrid Rice Seeds ADV 8112	26.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 26.06.2023 approving the export for 1,00,000 KGs Hybrid Rice Seeds to Philippine by M/s ADVANTA ENTERPRISES LIMITED Export Authorization was issued on ex-post facto basis.
38	ALOK TRADERS	HQRXEXLAPPLY00 001035AM24	EXPORT OF PADDY NON BASMATI	27.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 10000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ALOK TRADERS Export Authorization was issued on ex-post facto basis.
39	RAGANI TRADERS	HQRXEXLAPPLY00 001047AM24	Rice paddy or in Husk (Non Basmati Rice)	28.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 10000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by RAGANI TRADERS Export Authorization was issued on ex-post facto basis.
40	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00 001048AM24	Onion Seeds	29.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 06.09.2022 approving the export for 5250 KGs Onion Seeds to Bangladesh & Philippines by M/s BHARAT NURSERY PVT LTD Export Authorization was issued on ex-post facto basis.

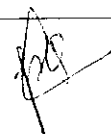
41	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00 001049AM24	Onion Seeds	29.07.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 06.09.2022 approving the export for 450 KGs Onion Seeds to Bangladesh & Philippines by M/s BHARAT NURSERY PVT LTD Export Authorization was issued on ex-post facto basis.
42	GLOBAL FIELD AND FARM SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001073AM24	Onion Seeds	03.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 31.07.2023 approving the export for 20000 KGs Onion Seeds to UAE by M/s GLOBAL FIELD AND FARM SEEDS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
43	MOOL CHAND AND SONS	HQRXEXLAPPLY00 001086AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	04.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 8000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MOOL CHAND AND SONS Export Authorization was issued on ex-post facto basis.
44	MOOL CHAND AND SONS	HQRXEXLAPPLY00 001088AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	04.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 8000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MOOL CHAND AND SONS Export Authorization was issued on ex-post facto basis.

45	NAJAAT SEED CENTRE	HQRXEXLAPPLY00 001098AM24	ONION SEED	05.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 50 MTs ONION SEEDS to Bangladesh by M/s NAJAAT SEED CENTRE Export Authorization was issued on ex-post facto basis.
46	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY00 001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
47	BANSAL TRADING COMPANY	HQRXEXLAPPLY00 001199AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	13.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 15500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s BANSAL TRADING COMPANY Export Authorization was issued on ex-post facto basis.
48	MAA SHARDE TRADING COMPANY	HQRXEXLAPPLY00 001197AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	12.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 15500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s MAA SHARDE TRADING COMPANY Export Authorization was issued on ex-post facto basis.
49	KAVERI SEED COMPANY LTD.	HQRXEXLAPPLY00 001201AM24	Hybrid Rice (Paddy) KRHP497 Seeds/ Hybrid Rice (Paddy) KRHP425 Seeds	14.08.2023	Deferred due to want of comments / NOC from DoA&FW.

50	ANANT FOODS	HQRXEXLAPPLY00 001204AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 30000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ANANT FOODS Export Authorization was issued on ex-post facto basis.
51	ANANT FOODS	HQRXEXLAPPLY00 001205AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 30000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ANANT FOODS Export Authorization was issued on ex-post facto basis.
52	RAJESH KUMAR SINHA	HQRXEXLAPPLY00 001210AM24	PADDY	16.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 4100 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s RAJESH KUMAR SINHA Export Authorization was issued on ex-post facto basis.
53	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001219AM24	Mitali Hybrid Dhan 4 (SAVA 134)/ 3s Hybrid Dhan 2 (SAVA 81)	18.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 250 MTs PADDY SEEDS to Bangladesh by M/s SAVANNAH SEEDS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

54	JINDAL CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00001221AM24	ONION SEEDS C.V. RED-MARA/ BOMBAY RED	18.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 23.10.2023 approving the export for 20000KGs ONION SEEDS C.V. RED-MARA/ BOMBAY RED to UAE by M/s JINDAL CROP SCIENCES PRIVATE LIMITED
55	GLOBAL SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001228AM24	ONION SEEDS C.V. RED-MARA/ BOMBAY RED	19.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 6000 KGs ONION SEEDS C.V. RED-MARA/ BOMBAY RED to Iraq by M/s GLOBAL SEEDS INDIA PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
56	GLOBAL SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001229AM24	ONION SEEDS	19.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 18000 KGs ONION SEEDS to UAE by M/s GLOBAL SEEDS INDIA PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
57	HANUMAN TRADERS	HQRXEXLAPPLY00001231AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	19.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 16000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s HANUMAN TRADERS Export Authorization was issued on ex-post facto basis.

58	KALLAN SHAH AND COMPANY	HQRXEXLAPPLY00 001250AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	23.08.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 04.09.2023 approving the export for 28000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s KALLAN SHAH EXIM PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
59	M/S AGARWAL PIRAI KENDRA	HQRXEXLAPPLY00 001269AM24	PADDY	30.08.2023	Deferred due to want of comments / NOC from DoA&FW.
60	ANANT FOODS	HQRXEXLAPPLY00 001271AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	31.08.2023	Deferred due to want of comments / NOC from DoA&FW.
61	NANPARA HONEY SUPPLIERS	HQRXEXLAPPLY00 001278AM24	PADDY NON BASMATI	03.09.2023	Deferred due to want of comments / NOC from DoA&FW.
62	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00 001281AM24	Hybrid Rice (Paddy) Bio Rice 453 WIP Treated Seeds / Hybrid Rice (Paddy) Bio Rice 650 WIP Treated Seeds/ Hybrid Rice (Paddy) Zarap WIP Treated Seeds	04.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 31.07.2023 approving the export for 1470000 KGs Hybrid Rice (Paddy) Bio Rice 453 WIP Treated Seeds / Hybrid Rice (Paddy) Bio Rice 650 WIP Treated Seeds/ Hybrid Rice (Paddy) Zarap WIP Treated Seeds to Philippines by M/s DCM SHRIRAM LIMITED Export Authorization was issued on ex-post facto basis.



63	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00001282AM24	Hybrid Rice (Paddy) Reshma 786 Treated Seeds/ Hybrid Rice (Paddy) 650 Treated Seeds/ Hybrid Rice (Paddy) 688 Treated Seeds	04.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 31.07.2023 approving the export for 300 MTs Hybrid Rice (Paddy) Reshma 786 Treated Seeds/ Hybrid Rice (Paddy) 650 Treated Seeds/ Hybrid Rice (Paddy) 688 Treated Seeds to Nepal by M/s DCM SHRIRAM LIMITED Export Authorization was issued on ex-post facto basis.
64	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001291AM24	ONION SEEDS C.V. BOMBAY RED	07.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW received vide OM dated 31.07.2023 approving the export for 10000 KGs ONION SEEDS C.V. BOMBAY RED to Nepal by M/s SAFAL SEEDS AND BIOTECH LIMITED Export Authorization was issued on ex-post facto basis.
65	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001292AM24	ONION SEEDS C.V. BOMBAY RED	07.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 31.07.2023 approving the export for 5000 KGs ONION SEEDS C.V. BOMBAY RED to UAE by M/s SAFAL SEEDS AND BIOTECH LIMITED Export Authorization was issued on ex-post facto basis.
66	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001307AM24	ONION SEEDS-MARS F1	13.09.2023	Deferred due to want of comments / NOC from DoA&FW.
67	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY00001312AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
68	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001316AM24	PREMA/ MINGLI/ DAYO	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.

69	MERHABA INTERNATIONAL,	HQRXEXLAPPLY00001317AM24	Bamboos-TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
70	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00001325AM24	PADDY SEED (ORIZA SATIVA L.) VARIETY : ESP-1068	20.09.2023	Deferred due to want of comments / NOC from DoA&FW.
71	K K FOODS	HQRXEXLAPPLY00001352AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2023	Deferred due to want of comments / NOC from DoA&FW.
72	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00001350AM24	Hybrid Rice Seeds 801/8100/807 PLUS/801PLUS/837 PLUS/8442/8577/S WARNA 2	27.09.2023	Deferred due to want of comments / NOC from DoA&FW.
73	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00001349AM24	Hybrid Rice Seeds PAC 8202322/ Hybrid Rice Seeds PAC 8202323/ Hybrid Rice Seeds PAC 8202324/ Hybrid Rice Seeds PAC 8202325/ Hybrid Rice Seeds PAC 8202326	27.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 31.07.2023 approving the export for 25 KGs Hybrid Rice Seeds PAC 8202322/ Hybrid Rice Seeds PAC 8202323/ Hybrid Rice Seeds PAC 8202324/ Hybrid Rice Seeds PAC 8202325/ Hybrid Rice Seeds PAC 8202326 to Bangladesh by M/s ADVANTA ENTERPRISES LIMITED Export Authorization was issued on ex-post facto basis.
74	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001345AM24	HY. PADDY - Mahyco-3(MRP-5632)/ HY. PADDY - Mahyco-4(Suruchi 1)/ HY. PADDY - Mahyco-5(RXEL-45)	27.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 350 MTs HY. PADDY - Mahyco-3(MRP-5632)/ HY. PADDY - Mahyco-4(Suruchi 1)/ HY. PADDY - Mahyco-5(RXEL-45) to Bangladesh by M/s MAHYCO PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

75	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001344AM24	HY PADDY Mahyco-1 (RXEL-27)	26.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 150 MTs HY PADDY Mahyco-1 (RXEL-27) to Bangladesh by M/s MAHYCO PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
76	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001341AM24	HY. PADDY ACI-11(RXLL-53)	26.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 300 MTs HY. PADDY ACI-11(RXLL-53) to Bangladesh by M/s MAHYCO PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
77	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001340AM24	Onion Seeds	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
78	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00001337AM24	HY. PADDY - Surovi-1 (RXEL-34)	25.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 15.09.2023 approving the export for 400 MTs HY. PADDY - Surovi-1 (RXEL-34) to Bangladesh by M/s MAHYCO PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
79	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001335AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
80	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001334AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
81	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001327AM24	Onion Seeds	21.09.2023	Deferred due to want of comments / NOC from DoA&FW.

82	MAHESH TRADING COMPANY	HQRXEXLAPPLY00001333AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
83	SHREE BABA INDUSTRIES	HQRXEXLAPPLY00001356AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30.09.2023	Deferred due to want of comments / NOC from DoA&FW.
84	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLY00001377AM24	Onion Seeds	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.
85	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY00001378AM24	Non-Basmati Rice In Husk (Paddy) OTHER THAN SEED QUALITY	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

86	GREESHMA RAVIKUMAR	HQRXEXLAPPLY00002379AM23	Self feedingBird(feeding of seeds, pellet)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
87	J K ENTERPRISE	HQRXEXLAPPLY00002462AM23	PURE SAHIWAL EMBRYOS	14.02.2023	Approved on the basis of the Comments / NOC from DoAHD are received vide OM 08.08.2023 approving the export for 260 Nos. Pure Sahiwal Embryos to Bangladesh by M/s J K ENTERPRISE Export Authorization was issued on ex-post facto basis.
88	INDIAN COUNCIL OF AGRICULTURAL RESEARCH (CENTRAL GOVERNMENT AND AGENCIES)	HQRXEXLAPPLY00002739AM23	BUFFALO :-- PURE-BRED BREEDING ANIMALS-OTHER THAN MILKING ANIMAL	28.03.2023	Deferred due to want of comments / NOC from DoAHD



89	OVERSEAS TRADE WELL	HQRXEXLAPPLY00002747AM23	RAW HIDES AND SKINS-OF BUFFALO, INCLUDING BUFFALO CALF	29.03.2023	Closed. Comments / NOC from DoAH&D received vide email dated 17.08.2023 stating the export of Raw Hides And Skins and Leather are "Free" under export policy.
90	ANURAG TRADING	HQRXEXLAPPLY00002700AM23	OF OTHER CEREALS RICE HUSK, CHURA BHUNSA, RICE BRAN & HUSK	23.03.2023	Deferred due to want of comments / NOC from DoAHD
91	TINOPAL DAIRY WALA	HQRXEXLAPPLY00000124AM24	FROZEN SEMEN FROM MURRAH BUFFALO(BOVINE SEMEN)	13.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm. A deficiency letter has been issued on 23.10.2023.
92	TINOPAL DAIRY WALA	HQRXEXLAPPLY00000107AM24	FROZEN SEMEN FROM MURRAH BUFFALO(BOVINE SEMEN)	12.04.2023	The application has been withdrawn by the applicant.
93	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00000152AM24	ALFALFA GRASS	18.04.2023	Deferred due to want of comments / NOC from DoAHD
94	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00000153AM24	ALFALFA GRASS	18.04.2023	Deferred due to want of comments / NOC from DoAHD
95	ROBIN FRANCIS	HQRXEXLAPPLY00000162AM24	ALFALFA HAY	19.04.2023	Deferred due to want of comments / NOC from DoAHD
96	THIRAVIAM INTERNATIONAL	HQRXEXLAPPLY00000182AM24	WHEAT STRAW	25.04.2023	Deferred due to want of comments / NOC from DoAHD
97	KEVIN CORPORATION	HQRXEXLAPPLY00000482AM24	ALFALFA HAY	18.05.2023	Deferred due to want of comments / NOC from DoAHD
98	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00000055AM24	ALFALFA GRASS	05.04.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM dated 12.06.2023 approving the export for 24 MTs Alfalfa Hay to Saudi Arabia by M/s DAAWAT FOODS LIMITED Export Authorization was issued on ex-post facto basis.
99	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY00000534AM24	MAIZE BRAN	23.05.2023	Deferred due to want of comments / NOC from DoAHD

100	CHEMPOLIS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 000562AM24	Wheat Straw	26.05.2023	Deferred due to want of comments / NOC from DoAHD
101	AESTHETICA IMPEX	HQRXEXLAPPLY00 000564AM24	ALFALFA HAY	26.05.2023	Deferred due to want of comments / NOC from DoAHD
102	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00 000952AM24	MAIZE BRAN	08.07.2023	Deferred due to want of comments / NOC from DoAHD
103	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00 000980AM24	MAIZE BRAN	17.07.2023	Deferred due to want of comments / NOC from DoAHD
104	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00 000985AM24	WHEAT BRAN	17.07.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorization for export of wheat bran.
105	GLOBAL MERCHANTS	HQRXEXLAPPLY00 000989AM24	Alfalfa Bales	18.07.2023	Deferred due to want of comments / NOC from DoAHD
106	SHRI KELA MAIYA PRIVATE LIMITED	HQRXEXLAPPLY00 001000AM24	BUCK WHEAT HUSK	20.07.2023	Deferred due to want of comments / NOC from DoAHD
107	SOUMEN ENTERPRISE	HQRXEXLAPPLY00 001040AM24	WHEAT BRAN	27.07.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
108	MARGS EXIM CO	HQRXEXLAPPLY00 001139AM24	MAIZE BRAN	07.08.2023	Deferred due to want of comments / NOC from DoAHD
109	KIAN AGRO PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY00 001184AM24	WHEAT BRAN	09.08.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
110	LIBERAL EXPORT IMPORT TRADE CORPORATION LLP	HQRXEXLAPPLY00 001209AM24	WHEAT BRAN	16.08.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

111	AGRIGO EXPORTS	HQRXEXLAPPLY00 001216AM24	WHEAT BRAN	17.08.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
112	S V JUTE INDUSTRIES	HQRXEXLAPPLY00 001230AM24	MAIZE BRAN	19.08.2023	Deferred due to want of comments / NOC from DoAHD
113	TRUST INTERNATIONAL	HQRXEXLAPPLY00 001251AM24	MAIZE BRAN	23.08.2023	Deferred due to want of comments / NOC from DoAHD
114	FRINGE PAPO INTERNATIONAL	HQRXEXLAPPLY00 001253AM24	BUCKWHEAT HUSK	23.08.2023	Deferred due to want of comments / NOC from DoAHD
115	NEEL MADHAV DEVOTIONAL SERVICES	HQRXEXLAPPLY00 001260AM24	Wheat straw chopped	28.08.2023	Deferred due to want of comments / NOC from DoAHD
116	GIRI ENTERPRISE	HQRXEXLAPPLY00 001261AM24	MAIZE DRY BRAN	28.08.2023	Deferred due to want of comments / NOC from DoAHD
117	J.N.AGENCY	HQRXEXLAPPLY00 001262AM24	MAIZE DRY BRAN	28.08.2023	Deferred due to want of comments / NOC from DoAHD
118	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00 001265AM24	FROZEN BOVINE SEMEN	29.08.2023	Deferred due to want of comments/ NoC from DoA&FW.
119	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00 001303AM24	MAIZE DRY BRAN	12.09.2023	Deferred due to want of comments / NOC from DoAHD
120	MARGS EXIM CO	HQRXEXLAPPLY00 001308AM24	LENTILS BRAN	14.09.2023	Deferred due to want of comments / NOC from DoAHD
121	KDH TRADING & CONTRACTING CO	HQRXEXLAPPLY00 001370AM24	WHEAT AND GROUNDNUTS STRAW FOR CATTEL FEED	07.10.2023	Deferred due to want of comments / NOC from DoAHD
122	DLOI EXPORTS	HQRXEXLAPPLY00 001387AM24	Alfalfa / Lucerne / Berseem Hay	12.10.2023	Deferred due to want of comments / NOC from DoAHD
123	SHRI NARAYANI ENTERPRISES	HQRXEXLAPPLY00 001383AM24	WHEAT BRAN	12.10.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

**Ministry of Environment Forest and Climate Change
(SU Division)**



124	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00 002290AM23	Agarwood Chips	05.01.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM dated 14.08.2023 sought documents from the firm. A deficiency letter has been issued on 23.10.2023. to provide proper set of documents.
125	RAJ K.ENTERPRISE S	HQRXEXLAPPLY00 002321AM23	RSW obtained from Pattaland	12.01.2023	Approved on the bais of Comments / NOC received from MoEF&CC(SU Division) vide OM No. 5-7/2023-SU dated 15.06.2023 approving the export of 10.322 MTs RSW obtained from Pattaland to M/s Fujian Yong Shi Min Chuang Trading Co. Ltd., China by M/s RAJ K.ENTERPRISES, Chennai, Tamil Nadu subjected to revalidated Certificate of origin. Export Authorization was issued on ex-post facto basis.
126	GLOWIDE TRADE WINGS	HQRXEXLAPPLY00 002407AM23	KOTO MUSICAL INSTRUMEN	02.02.2023	Approved on the bais of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-7/2023-SU dated 14.06.2023 approving the export of 6.252000000000001 MTs KOTO MUSICAL INSTRUMENT of red propogated sanderwood to M/s Gurudeva Fzvo, Dubai by M/s GLOWIDE TRADE WINGS, Chennai subjected to revalidated Certificate of origin. Export Authorization was issued on ex-post facto basis.
127	BANU HASHIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY00 002472AM23	AGARWOOD CHIPS AND POWDERAGAR OIL	15.02.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. EF No. 5-9 /2023-SU dated 23.02.2023 to furnish relevant documents. A deficiency has been raised stating that the firm needs to submit the documents. Reply is still awaited from the firm.



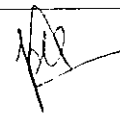
128	LONG CYCLE CHENNAI	HQRXEXLAPPLY00 002465AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-8/2023-SU dated 14.09.2023 approving the export 9.64 MT of red sanders wood obtained from artificially regenerated source from Pattaland by M/s LONG CYCLE CHENNAI. Export Authorization was issued on ex-post facto basis.
129	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00 002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
130	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY00 002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
131	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00 002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.

132	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
133	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
134	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002691AM23	PATTALAND(ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
135	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00 002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.



136	NISHANT AROMAS PRIVATE LIMITED	HQRXEXLAPPLY00000174AM24	SANDALWOOD OIL	21.04.2023	Deferred. A deficiency letter has been issued on 23.10.2023 stating the firm to submit Investigation report. Reply is still awaited from the firm.
137	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOG FORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
138	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000448AM24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK-ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOG FORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
139	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOG FORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
140	ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00000593AM24	RED SANDERS HEARTWOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED ORIGIN	01.06.2023	Approved on the basis of Comments / NOC received from DoA&FW OM No. 5-45/2023-SU dated 08.08.2023 approving the export of 17.927 MTs Red Sanders Heartwood In Log Form Obtained From Artificially Propagated Origin to China by M/s ODISHA FOREST DEVELOPMENT CORPORATION LIMITED subjected to revalidated Certificate of origin. Export Authorization was issued on ex-post facto basis.

141	ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00 000602AM24	RED SANDERS HEART WOOD IN LOG FORM OBTAINED FROM ARTIFICALLY PROPAGATED ORIGIN	03.06.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-45/2023-SU dated 08.08.2023 approving the export of 20.781 MTs Red Sanders Heartwood In Log Form Obtained From Artificially Propagated Origin to China by M/s ODISHA FOREST DEVELOPMENT CORPORATION LIMITED subjected to revalidated Certificate of origin. Export Authorization was issued on ex-post facto basis.
142	MRL ASSOCIATES INDIA	HQRXEXLAPPLY00 000923AM24	Red Sanders Wood Logs obtained from exclusively sourced from cultivation origin obtained from private land (including Pattaland)	03.07.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-27/2023-SU dated 29.08.2023 approving the export of 25.50 MTs Red Sanders Wood Logs obtained from exclusively sourced from cultivation origin obtained from private land (including Pattaland) to China by M/s MRL ASSOCIATES INDIA. Export Authorization was issued on ex-post facto basis.
143	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00 001031AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM CONFISCATED SOURCE	26.07.2023	Approved on the basis of Comments / NOC received M/o EF&CC (SU Div) vide OM No. 5- 13/2023-SU dated 29.08.2023 approving the export of 19.1 MTs RED SANDERS WOOD IN LOG FORM OBTAINED FROM CONFISCATED SOURCE to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED. Export Authorization was issued on ex-post facto basis.



144	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00 001032AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM CONFISCATED SOURCE	26.07.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-13/2023-SU dated 29.08.2023 approving the export of 20.853 MTs RED SANDERS WOOD IN LOG FORM OBTAINED FROM CONFISCATED SOURCE to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED. Export Authorization was issued on ex-post facto basis.
145	MAMON ENTERPRISE	HQRXEXLAPPLY00 001043AM24	Agar oil	27.07.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-24/2023-SU dated 04.10.2023 approving the export of 2.5 KGs AGAR-OIL to Dubai by M/s MAMON ENTERPRISE Export Authorization was issued on ex-post facto basis.
146	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00 001046AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM CONFISCATED SOURCE	28.07.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-13/2023-SU dated 29.08.2023 approving the export of 48.538 MTs RED SANDERS WOOD IN LOG FORM OBTAINED FROM CONFISCATED SOURCE to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED. Export Authorization was issued on ex-post facto basis.
147	DHRUTHI PROJECTS PVT LTD	HQRXEXLAPPLY00 001192AM24	Red Sanders Wood Logs obtained from Pattaland	10.08.2023	The application has been withdrawn by the applicant.

148	RAATI RAJAN IMPEX	HQRXEXLAPPLY00 001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICICALLY ORIGIN FROM PATTALAND.
149	RAATI RAJAN IMPEX	HQRXEXLAPPLY00 001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICICALLY ORIGIN FROM PATTALAND.
150	VISHAL	HQRXEXLAPPLY00 001318AM24	Red Sanders Wood Logs obtained from Pattaland	03.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
151	LAVANYA EXPORTS	HQRXEXLAPPLY00 001354AM24	Red Sanders Wood Logs obtained from Pattaland	29.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
152	RAATI RAJAN IMPEX	HQRXEXLAPPLY00 001382AM24	RED SANDERS WOOD PATTALAND IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE	12.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
153	RAATI RAJAN IMPEX	HQRXEXLAPPLY00 001384AM24	RED SANDERS WOOD OBTAINED BY ARTIFICIAL ORIGIN FROM PATTALAND IN LOG FORM	12.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
154	ANDHRA PRADESH FOREST DEVELOPMEN T CORPORATIO N LIMITED	HQRXEXLAPPLY00 001389AM24	RED SANDERS WOOD OBTAINED FROM CONFISCATED ORIGIN AND SOLD IN E AUCTION BY GOVERNMENT OF ANDHRA PRADESH	12.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

155	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00 001390AM24	RED SANDERS WOOD OBTAINED FROM CONFISCATED ORIGIN AND SOLD IN E AUCTION BY GOVERNMENT OF ANDHRA PRADESH	12.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
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Ministry of Environment Forest and Climate Change (Ozone Cell)

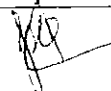
156	IND SWIFT LABORATORIES LIMITED	HQRXEXLAPPLY00 002412AM23	A78D (2-(4-bromo- 1-(5-(tert-butyl)- [1,1'-biphenyl]-2-yl)- 1H- benzo[d]imidazol-2- yl)-4,6-bis(2- (methyl-d3) propan- 2-yl-1,1,1,3,3,3- d6)phenol)	04.02.2023	Deferred Comments / NOC received from M/o EF&CC (Ozone Cell) vide vide O.M No. 11/22/2023-OC dated 21.03.2023. A deficiency letter seeking information from the firm regarding clarification whether the item fall under the category of ozone department. Also the application received is not completely filed. The documents are awaited from the firm.
157	PARAGON FINE AND SPECIALITY CHEMICAL LIMITED	HQRXEXLAPPLY00 002297AM23	2,3-DICHLORO- 1,4- NAPHTHOQUINONE (DICHLONE)	06.01.2023	Deferred due to want of reason for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. Further based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 15.02.2023 stating the item of export is neither ozone depleting substances(ODs) nor Hydrofluorocarbons (HFCs). Hence they do not have any comments to offer. A deficiency letter seeking information from the firm seeking clarification for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. The information from the firm is awaited.

158	GUJARAT FLUOROCHEM ICALS LIMITED	HQRXEXLAPPLY00 000635AM24	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses)	14.06.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/4/2023-OC dated 22.08.2023 approving the exports of 2797.519 MTs of Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses) by M/s GUJARAT FLUOROCHEMICALS LIMITED Export Authorization was issued on ex-post facto basis.
159	NAVIN FLUORINE ADVANCED SCIENCES LIMITED	HQRXEXLAPPLY00 000981AM24	Containing hydrochlorofluoroca rbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs):- Other	17.07.2023	Approved on the basis of Comments / NOC from MoEF&CC (Ozone Cell) are received vide OM dated 09.08.2023 approving the export for 4000 MTs Chloro Fluoro Propane (mixtures of HCFC 241,242,243 and 244) Solstice ZD Intermediate to United States by M/s NAVIN FLUORINE ADVANCED SCIENCES LIMITED. Export Authorization was issued on ex-post facto basis.
160	SRF LIMITED	HQRXEXLAPPLY00 001309AM24	MONOCHLORO DIFLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON- FEED STOCK	14.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone cell)
161	SRF LIMITED	HQRXEXLAPPLY00 001311AM24	CARBON TETRACHLORIDE (CTC) FEED STOCK	14.09.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/25/2023-OC dated 12.10.2023 approving the exports of 5000 MTs of CARBON TETRACHLORIDE (CTC) FEED STOCK by M/s SRF LIMITED Export Authorization was issued on ex-post facto basis.



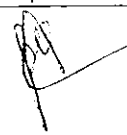
162	REFEX INDUSTRIES LIMITED	HQRXEXLAPPLY00001375AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and - 1,1,2,2-tetrafluoroethane (HFC-134)	09.10.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2023-OC dated 19.10.2023 approving the exports of 1800 KGs of Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) by M/s REFEX INDUSTRIES LIMITED.
163	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00001380AM24	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	11.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone cell)
Department of Atomic Energy					
164	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000190AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet)	27.04.2023	Deferred due to want of comments/NOC from DAE
165	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000634AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	14.06.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of ZIRCOMAT 5 Micron 325 Mesh - Powder (Ceramic Opacifier) 2000 MTs by M/s SUKASO CERACOLORS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

166	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000646AM24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	17.06.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE (Zircopaque) 1000MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
167	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000647AM24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	17.06.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE (Zircopaque) 1000MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
168	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000655AM24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	17.06.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE (Zircopaque) 1000MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
169	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000933AM24	Zirconium Silicate 10.141	05.07.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of Zirconium Silicate 10.141 MTs by M/s TORRECID INDIA PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.



170	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000966AM24	MICRONIZED ZIRCONIUM SILICATE (1 Micron)	12.07.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE (1 Micron) 1000MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
171	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000968AM24	ZIRCOMAT 5 Micron 325 Mesh - Powder (Ceramic Opcifier)	12.07.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of ZIRCOMAT 5 Micron 325 Mesh - Powder (Ceramic Opcifier) 950 MTs by M/s SUKASO CERACOLORS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
172	ASTRON ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00000990AM24	ZIRCONIUM SILICATE	18.07.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 26.09.2023 has provided the NoC for the exports of ZIRCONIUM SILICATE 635 MTs by M/s ASTRON ZIRCON PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
173	ENDEKA CERAMICS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000992AM24	ZIRCONIUM SILICATE	18.07.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 28.08.2023 has provided the NoC for the exports of ZIRCONIUM SILICATE 500 MTs by M/s ENDEKA CERAMICS INDIA PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

174	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00 001080AM24	ZIRCOMAT 5 micron / 325 Mesh Powder (Ceramic Opacifier)	04.08.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 12.09.2023 has provided the NoC for the exports of ZIRCOMAT 5 Micron 325 Mesh - Powder (Ceramic Opacifier) 800 MTs by M/s SUKASO CERACOLORS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
175	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00 001089AM24	MICRONIZED ZIRCONIUM SILICATE	05.08.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 26.09.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 1000 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
176	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00 001090AM24	MICRONIZED ZIRCONIUM SILICATE	05.08.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 26.09.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 1000 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
177	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00 001091AM24	MICRONIZED ZIRCONIUM SILICATE	05.08.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 26.09.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 1000 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.



178	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001179AM24	MICRONIZED ZIRCONIUM SILICATE	09.08.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 26.09.2023 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 1000 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
179	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001240AM24	Zirconium Silicate	20.08.2023	Approved on the basis of Comments / NOC received from DAE vide email dated 26.09.2023 has provided the NoC for the exports of ZIRCONIUM SILICATE 600 MTs by M/s TORRECID INDIA PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
180	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001297AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	09.09.2023	Deferred due to want of comments/NOC from DAE
181	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001353AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh) / Shwet)	28.09.2023	Deferred due to Comments / NOC from DAE received vide email dated 19.10.2023 asking firm to declare the source of Zirconium silicate that it intends to export to Spain. A deficiency letter has been issued to the firm on 19.10.2023.
182	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001364AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	05.10.2023	Deferred due to want of comments/NOC from DAE
183	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001386AM24	ZIRCONIUM SILICATE	12.10.2023	Deferred due to want of comments/NOC from DAE
Ministry of Mines					
184	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments frpm Indian Bureau of Mines

			in WMT(+/- 10%)		
185	AADISH IMPEX PRIVATE LIMITED	HQRXEXLAPPLY00002608AM23	SEA SAND, GR	09.03.2023	The application has been withdrawn by the applicant.
186	MAHINDRA AND MAHINDRA LIMITED	HQRXEXLAPPLY00000071AM24	FINE SILICA SAND	07.04.2023	Rejected.As per Comments / NOC from MoM received vide OM dated 15.09.2023 not recommending the export of 6100 MTs of fine silica sand by M/s MAHINDRA AND MAHINDRA LIMITED
187	SHASHI MINERALS	HQRXEXLAPPLY00002229AM23	Garnet abrasive non beach minerals	20.12.2022	Closed.Comments / NOC from MoM vide OM dated 17.06.2023 received from MoM stating that the item is freely exportable and export is allowed only through STE-Indian Rare Earths Limited.
188	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY00000970AM24	Chrome ore lumps, containing 47percent Cr2O3 and above	12.07.2023	Deferred due to Comments / NOC vide OM dated 06.09.2023 received from MoM stating that specification of the restricted item does not match with the description mentioned in the ITCHS Code. A deficiency letter has been issued to the firm.
189	M/S. LIZA TRADERS	HQRXEXLAPPLY00001321AM24	Natural Sands for Building Plaster Purpose	18.09.2023	Deferred due to want of comments/NOC from MoM.

DPIIT

190	K R IMPEX	HQRXEXLAPPLY00002207AM23	Hard White Shaving Shorted Office Paper Shavingn - Waste Paper	16.12.2022	Deferred due to want of comments/NOC from DPIIT
191	VIPRA EXIM	HQRXEXLAPPLY00002314AM23	News Paper for Re use	10.01.2023	Deferred due to want of comments/NOC from DPIIT
192	JANAR EXPORTS	HQRXEXLAPPLY00002353AM23	Over Issued Newspapers	17.01.2023	Deferred due to want of comments/NOC from DPIIT
193	VIPRA EXIM	HQRXEXLAPPLY00002429AM23	News Paper for Re use	08.02.2023	Deferred due to want of comments/NOC from DPIIT
194	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY00002477AM23	Used News Paper	16.02.2023	Deferred due to want of comments/NOC from DPIIT



195	SAFAA EXPORTS	HQRXEXLAPPLY00002523AM23	WASTE PAPER NEWS PAPEE	27.02.2023	Deferred due to want of comments/NOC from DPIIT
196	SHREE SHYAM TRADERS	HQRXEXLAPPLY00002540AM23	RECOVERED(WASTE & SCRAP) PAPER OR PAPER BOARD	05.03.2023	Deferred due to want of comments/NOC from DPIIT
197	POTHIGAI IMPEXP	HQRXEXLAPPLY00002643AM23	WASTE NEWS PAPER	14.03.2023	Deferred due to want of comments/NOC from DPIIT
198	SANPAR EXPORTS	HQRXEXLAPPLY00000588AM24	OLD NEWS PAPER	31.05.2023	Deferred due to want of comments/NOC from DPIIT
199	NETIQUE INFOTECH PRIVATE LIMITED	HQRXEXLAPPLY00000626AM24	WASTE PAPER-OVER ISSUED NEWS PAPER	12.06.2023	Deferred due to want of comments/NOC from DPIIT
200	POTHIGAI IMPEXP	HQRXEXLAPPLY00000797AM24	RECOVERED NEWSPAPER	30.06.2023	Deferred due to want of comments/NOC from DPIIT
201	ATS GLOBAL SOLUTIONS	HQRXEXLAPPLY00000904AM24	RECOVERED NEWSPAPER	03.07.2023	Deferred due to want of comments/NOC from DPIIT
202	THE PAARAMPARA H EXPORTS	HQRXEXLAPPLY00001052AM24	Paper or paperboard made mainly of mechanical pulp (for example, newspapers, journals and similar printed matter)	31.07.2023	Deferred due to want of comments/NOC from DPIIT
203	JABAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001202AM24	WASTE NEWS PAPER	14.08.2023	Deferred due to want of comments/NOC from DPIIT
204	AJ SMART LEAF SOURCE	HQRXEXLAPPLY00001217AM24	OVER ISSUED NEWS PAPER	17.08.2023	Deferred due to want of comments/NOC from DPIIT
205	AJ SMART LEAF SOURCE	HQRXEXLAPPLY00001218AM24	OVER ISSUED NEWS PAPER	17.08.2023	Deferred due to want of comments/NOC from DPIIT
206	AL MEHAR DAIRY FARM	HQRXEXLAPPLY00001241AM24	WASTE NEWS PAPER	21.08.2023	Deferred due to want of comments/NOC from DPIIT
207	BOUNDLESS INDIA TRADING COMPANY	HQRXEXLAPPLY00001379AM24	OLD NEWS PAPER	11.10.2023	Deferred due to want of comments/NOC from DPIIT

Ministry of Textiles

208	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy)	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
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			total area 3.82 square meters		
209	CENTRAL SILK BOARD	HQRXEXLAPPLY00002434AM23	Bivoltine hybrid silkworm eggs	09.02.2023	Rejected as per Comments / NOC from MoT (Silk Section) received vide email dated 05.09.2023 not approving the exports of 36000 GMs Bivoltine hybrid silkworm eggs by M/ s CENTRAL SILK BOARD
210	H K G N SILK	HQRXEXLAPPLY00000654AM24	Silk-worm cocoons suitable for reeling- Assorted Mulberry Cocoon Mix Grade	17.06.2023	Rejected as per Comments / NOC from MoT (Silk Section) received vide email dated 17.08.2023 not approving the exports of 111950.68 KGs Silk-worm cocoons suitable for reeling-Assorted Mulberry Cocoon Mix Grade to Vietnam by M/s H K G N SILK

Ministry of Petroleum & Natural Gas

211	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00002471AM23	Biodiesel and mixtures thereof, not containing or containing less than 70 percent by weight of petroleum oils or oils obtained from bituminous minerals.	15.02.2023	Approved on the basis of approval by EFC for the exports of 3000 MTs Biodiesel and mixtures thereof, not containing or containing less than 70 percent by weight of petroleum oils or oils obtained from bituminous minerals by M/s ADVAITH BIOFUELS LIMITED. Export Authorization was issued on ex-post facto basis.
212	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY00002513AM23	Mixture containing 90% Ethyl Alcohol+10% additives used for preparation of UNI-RIPE Fruit Ripening Concentrate	22.02.2023	Rejected as per Comments/NOC received from MoP&NG vide OM dated 04.010.2023 not recommending the export of 480 Ltrs. of Denatured Ethyl Alcohol by M/s AAMISHA FOODS PRIVATE LIMITED
213	DOSCH PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY00002615AM23	ETHYL ALCOHOL 96%	10.03.2023	Rejected as per Comments/NOC received from MoP&NG vide OM dated 04.010.2023 not recommending the export of 200000 Ltrs. of Denatured Ethyl Alcohol by M/sDOSCH PHARMACEUTICALS PRIVATE LIMITED



214	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00001342AM24	Extra Neutral Alcohol 96%	26.09.2023	Deferred due to want of comments/NOC from MoP&NG
Miscellaneous Applications					
215	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
216	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY00001920AM23	Specification	06.10.2022	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
217	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXEXLAPPLY00002108AM23	Painted Storks (Mycteria leucocephala)/ Lesser Adjutant (Leptoptilos javanicus)	14.11.2022	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
218	ANP TRADE LLP	HQRXEXLAPPLY00002228AM23	Potassium chloride	20.12.2022	Deferred due to want of comments from Department Of Fertilizers.
219	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXEXLAPPLY00002304AM23	Gharial (Gavialis gangeticus)	09.01.2023	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
220	HU HU INTERNATIONAL	HQRXEXLAPPLY00002665AM23	DOMESTIC SOLAR WATER HEATER 300L/ DOMESTIC SOLAR WATER HEATER 200L/ELECTRICAL WIRE	17.03.2023	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
221	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY00000045AM24	PROSTATE EXTRACT RECTAL SUPPOSITORIES 30MG BRAND NAME PROSTAPRET PROCTO 30MG(EACH SUPPOSITORY CONTAINS PROSTATE EXTRACT 30 MG EQUIVALENT	04.04.2023	Deferred due to want of comments from Department Of Pharmaceuticals.

			TO 6 MG IN TERMS OF WATER SOLUBLE PEPTIDES		
222	JS WATER ENERGY LIFE COMPANY PRIVATE LIMITED	HQRXEXLAPPLY00 000463AM24	Nano nutrients for Plants and Fertilizer	16.05.2023	Deferred due to want of comments from Department Of Fertilizers.
223	K K TRADERS HUF	HQRXEXLAPPLY00 000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments from Ministry of AAYUSH.
224	SKYBERRY SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 001096AM24	MAIZE SEED	05.08.2023	Closed. Comments / NOC received from DoA&FW vide OM dated 15.09.2023 stating that as per Schedule II of Export Policy, the item is free for exports subjected to following conditions: 1. Export will be allowed subject to submission of following documents to Customs at the time of export: (i) A license to carry on the business of a dealer in seeds issued under Section 3 of the Seed Control Order (1983) from the State Government; and (ii) Declaration that the export consignment of seeds has been chemically treated and is not fit for human consumption; and 2. Export packets will be labeled that seeds are treated with chemical insecticides and cannot be used for ITC (HS), 2018 SCHEDULE 2 – EXPORT POLICY food or feed purposes.
225	SIAM BEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00 001223AM24	SEEDS FOR SOWING PURPOSE	18.08.2023	Closed. Comments / NOC received from DoAFW vide OM dated 15.09.2023 stating that as per Schedule II of Export Policy, the item is free for exports.
226	SHREE MULTITRADE	HQRXEXLAPPLY00 000215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
227	INDUSHREE ORGANIC	HQRXEXLAPPLY00 001300AM24	Sodium casinate	11.09.2023	Deferred due to want of comments/NOC from MoFPI

Raw Human Hair Applications

228	M.D.ENTERPRISE	HQRXEXLAPPLY00002231AM23	Human hair	20.12.2022	The case has been taken up on e-file and firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
229	GNL EXPRESS	HQRXEXLAPPLY00002222AM23	Unprocessed indian human hair	17.12.2022	The case has been taken up on e-file and firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
230	M/S ASB ENTERPRISE	HQRXEXLAPPLY00000583AM24	Human hair unworked, whether or not washed or scoured	30.05.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 29.08.2023 Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
231	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY00000723AM24	Human hair unworked, whether or not washed or scoured	27.06.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 15.09.2023. As per decision of EFC, the matter been submitted in e-file for further approval.
232	DULAL -SIBU HUMAN HAIR PRIVATE LIMITED	HQRXEXLAPPLY00000699AM24	Human hair unworked, whether or not washed or scoured	26.06.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 08.09.2023 Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
233	MARS VENTURES	HQRXEXLAPPLY00000939AM24	Human hair unworked, whether or not washed or scoured	06.07.2023	The case has been taken up on e-file and firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.

234	SOUJANYA ENTERPRISES	HQRXEXLAPPLY0000954AM24	Human hair unworked, whether or not washed or scoured	09.07.2023	Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
235	K J ENTERPRISES	HQRXEXLAPPLY0000967AM24	Human hair unworked, whether or not washed or scoured	12.07.2023	Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
236	L.G. ENTERPRISE	HQRXEXLAPPLY0000972AM24	Human hair unworked, whether or not washed or scoured	13.07.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide email 21.08.2023. Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
237	SHREE RADHE ENTERPRISES	HQRXEXLAPPLY00001006AM24	Human Hair Unworked (Packed in 30Kg)	22.07.2023	Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
238	MALLIKARJUN A APEX ENTERPRISES	HQRXEXLAPPLY00001059AM24	Human hair unworked, whether or not washed or scoured	02.08.2023	Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
239	SABIR ENTERPRISE	HQRXEXLAPPLY00001196AM24	Human hair unworked, whether or not washed or scoured	11.08.2023	Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
240	R.C.ENTERPRISE	HQRXEXLAPPLY00001212AM24	Human hair unworked, whether or not washed or scoured	17.08.2023	The firm has submitted Full proceeds of the exports from previous authorization issued. Export authorization was issued with quantity of 43620 Kg raw human hair for export on ex-post facto basis.
241	S B IMPEX	HQRXEXLAPPLY00001213AM24	Human hair unworked, whether or not washed or scoured	17.08.2023	The firm has submitted the CA Certificate and has exported 10008 Kgs during the year 2020-21. Export authorization was issued with quantity of 10008 Kgs raw human hair for export on ex-post facto basis.
242	ZIOFI EXPORTER	HQRXEXLAPPLY00001259AM24	Human hair unworked, whether or not washed or scoured	26.08.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 14.09.2023. Export authorization was issued with quantity of 188557.70 Kg raw human hair for export on ex-post facto basis.

243	BINDU HAIR EXPORTS	HQRXEXLAPPLY00001266AM24	Human hair unworked, whether or not washed or scoured	29.08.2023	Being the new applicant, Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
244	L.G. ENTERPRISE	HQRXEXLAPPLY00001273AM24	Human hair unworked, whether or not washed or scoured	31.08.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 15.09.2023. Export authorization was issued with quantity of 33174 Kg raw human hair for export on ex-post facto basis.
245	MANARUL SEKH	HQRXEXLAPPLY00001275AM24	Human hair unworked, whether or not washed or scoured	02.09.2023	Being the new applicant, Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
246	The Black Diamond International	HQRXEXLAPPLY00001284AM24	Human hair unworked, whether or not washed or scoured	04.09.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 03.10.2023. As per decision of EFC, the matter been submitted in e-file for further approval.
247	RAJA ENTERPRISES	HQRXEXLAPPLY00001322AM24	Human hair unworked, whether or not washed or scoured	19.09.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 29.09.2023. Export authorization was issued with quantity of 15300 KGs raw human hair for export on ex-post facto basis.
248	L.G. ENTERPRISE	HQRXEXLAPPLY00001326AM24	Human hair unworked, whether or not washed or scoured	20.09.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 04.10.2023. As per decision of EFC, the matter been submitted in e-file for further approval.
249	MAC INTERNATIONAL	HQRXEXLAPPLY00001343AM24	Human hair unworked, whether or not washed or scoured	26.09.2023	Being the new applicant, Export authorization was issued with quantity of 1000 Kg raw human hair for export on ex-post facto basis.
250	RONITA ENTERPRISES	HQRXEXLAPPLY00001338AM24	Human hair unworked, whether or not washed or scoured	25.09.2023	Firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.

251	MAC INTERNATION AL	HQRXEXLAPPLY00 001374AM24	Human hair unworked, whether or not washed or scoured	09.10.2023	Firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
252	KSIX INTERNATION AL	HQRXEXLAPPLY00 001388AM24	Human hair unworked, whether or not washed or scoured	12.10.2023	The firm has submitted Full proceeds of the exports from previous authorization issued vide e- mail dated 16.10.2023. As per decision of EFC, the matter been submitted in e-file for further approval.

Note :

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the the end of the current financial year.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.



